

Annexure-1

Name of the corporate debtor: K.T.C. FOODS PRIVATE LIMITED

Date of commencement of liquidation: 31st May, 2019

List of stakeholders as on: 30th June, 2019

List of secured financial creditors (Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1.	Oriental Bank of Commerce	20.06.2019	128,02,31,577.52	128,02,31,577.52	Secured Financial Creditor	128,02,31,577.52	Yes	Specified in Annexure A	128,02,31,577.52	100%	NIL	NIL	NIL	NIL	NIL

Annexure A

PART A - PRIMARY SECURITY

1. Hypothecation of all types of stocks, receivables and other current assets
2. Pledge of ware house receipt (paddy/rice) issued by Central/State warehousing corporations/NCMSL/NBHC
3. Foreign documentary demand accompanied by Airway bills/Bills of lading evidencing shipment of goods dealt in by the borrower and drawn under irrevocable letter of credit/ confirmed orders

PART B - COLLATERAL SECURITY

I - In the name of KTC Foods Private Limited

1. Land measuring 54 K 07M land measuring 16K-0M comprises in khewat no. 91/98 Khatoni No. 216 Rectangle 3 no. 19 Khasra no. 24 (8-0) and 25 (8-0) total kittas 2 Land measuring 8K-0M comprises in khewat no. 95/88 khatoni no. 224 Rectangle No. 19 khasra no. 16/2 (4-0) and 17/2 (4-0) total kittas 2. Land measuring 8K-0M comprises in khewat no. 91/88 Khatoni No. 219 Rectangle no. 18 Khasra no. 21 (8-0). Land measuring 22 K -7M one fourth share out of land measuring 89K-9M comprises in khewat no. 315/306, Khatoni No. 19(3-0), 2297-14), 23(3-12), 243(0-17) Rectangle no. 31, kharsa no. 3/1(5-7), 4(7-17), 5(5-8), 6(7-12), 7(8-0), 14(8-0), 15(7-12), Rectangle No. 32 khasra no. 1(3-13), 2/1(0-18), 7(2-0), 17/2(1-17) total kittas 17 as per sale deed no. 80/1 dated 04.04.13 situated in village Augand, Teh & distt. Karnal with building constructed thereon.
2. Land measuring 34 K 09M comprising of land msg 18K-18M in khewat no. 96 min Khatoni No. 225 min.Khasra no. 31 min(8-0), 2/2(2-18), 9(8-0) Land msg 8K-0M in khewat no. 96 min Khatoni No. 226, Khasra no. 31 13(8-0) Land msg 7K-11M in khewat no. 306 Khatoni No. 692 min, Khasra no. 31 min north (7-11) situated at village aungodh distt Karnal vide jamabandi 2009-10 read vide sale deed no. 6422 dated 31.10.12.
3. Land measuring 21K 18M comprising of land msg 2K-7M (1/8th share of 18K16M) in khewat no. 114 min Khatoni No. 245 Land msg 8K 8M (1/8th share of 67K 2M) in khewat no. 115 min. khatoni no. 246 Land msg 11K 3M (1/8th share of 89K3 9M) in khewat no. 315 min. khatoni no. 703 situated in village Augand Dist. Karnal vide jamabandi 2009-10 read vide sale deed no. 7206 dated 26.11.2012.
4. Factory land msg 35K-1M comprising of land msg 3K-13M in khewat no. 54/12 Khatoni No. 95 Rectangle no. 38 Khasra no. 12 min (4-0) , 13/2 (4-4), 18 min (2-0) khatoni 96, rect 38 khasra 11/2(3-8) 12 min (4-0),18m (6-0) 19 min(4-19), 22(0-5), 23(4-2) total kittas 9 Land 31K 8M in khewat 69/25 khatoni 114, rect 32 khasra 21 min (4-2), redct 38, kharsa no 1 min (3-16), 9 min(4-0), 10 min (4-0) khatoni 115 rect 32 Khara 21 min(4-2) rect 38 khasra 1 min(3-15), 9 min (4-0), 10 min (4-0) Khatoni 116 rect 38 khara 11/1 (0-13), khatoni 117, rect 32 khasra 22(8-4), rect 33 khasra 25(8-4) rect 37 khasra 5/1(5-2) rect 38, khasra 2(7-11) 11/1 min (1-15) total kittas 14 situated at village Kuchpura vide lamabandi 2006-07 read with mutation no. 886, 977 sale deed no. 1115/1 dated 18.09.12
5. Factory land msg 21K-18M being 2/3 share out of total land msg 32K-18M comprising in khewat no. 54/12 Khatoni No. 95 Rectangle no. 38 Khasra no. 12 min (4-0) , 13/2 (4-4), 18 min (2-0) khatoni 96, rectangle no.38 khasra 11/2(3-8) 12 min (4-0), 18m (6-0) 19 min(4-19), 22(0-5), 23(4-2) total kittas situated at village Kuchpura sub tehsil nissing dist Karnal vide jamabandi for 2006-07 read with sale deed no. 501/1 dated 11.07.2008 and mutation no. 897, 1021 registered vide sale deed no. 54/1 dated 12.04.2013

6. Land msg 55 K 03M land msg 40K-0M comprises in khewat no. 96/93 Khatoni No. 225 Rectangle no. 30 Khasra no. 6(8-0) , 15 (8-0) Rectangle No. 31 Khasra no. 10(8-0) total kittas 5. Land measuring 15K-0M comprises in khewat no. 306/297 khatoni no. 692 Rectangle No. 31 khasra no. 19 (8-0) 22 min (7-0) total kittas 2 situated in village Augand Dist Karnal vide jamabandi 2009-10 read with mutation no. 2832 and sale deed no. 928/1 dated 07.05.13
7. Land measuring 20K-18M being 1/2 share out of land measuring 41K-15M comprising of khewat no. 306/297, Khatoni No. 692 Rectangle no. 30 Khasra nos. 16(8-0), 17 (8-0), 19/1(1-13) rectangle no. 331 khasra nos. 20(8-0), 21(7-11), 22/2(0-11),total kittas 7 situated at village augand teh and dist Karnal vide jamabandi 2009-10 read with mutation no. 2796, 2832, 2833, 2844 and sale deed no. 7722/1 dated 13.12.2013
8. Land measuring 20K-17M being 1/2 share out of land measuring 41K-15M comprising of khewat no. 306/297, Khatoni No. 692 Rectangle no. 30 Khasra nos. 16(8-0), 17 (8-0),18(8-0), 19/1(1-13) rectangle no. 31 khasra nos. 20(8-0), 21(7-11), 22/2(0-11),total kittas 7 situated at village augand teh and dist Karnal vide jamabandi 2009-10 read with mutation no. 2796, 2832, 2833, 2844, 2847, 2852 and sale deed no. 7722/1 dated 13.12.2013
9. Land msg 21K - 14M in village Aougandh distt Karnal as per sale deed no. 1180/1 dated 09.05.2014
10. Land msg 16K-3M in village Aougandh distt karnal as per sale deed no. 1137/1 dated 08.05.2014
11. Land msg 11K-2M in village Aougandgh Distt Karnal as per sale deed no. 1441/1 dated 19.05.2014

II - In the name of Third parties

1. Land measuring 23K-0M comprises in khewat no. 13 min khatoni no. 106 khasra no. 31/21 (8-4) and khasra no. 39/1(7-4), 10(7-12) kitte 3 vide sale deed no. 862 dated 11.09.07 with mutation no. 881 village kuchpura is in the name of M/s. Moonstar Agro Foods
2. Land measuring 28K-17M being 577/822 share out of land measuring 41K-2M comprising of khewat no. 377 min/354, Khatoni No. 508 Rectangle no. 197 Khasra nos. 1(8-0), 10 (8-0) rectangle no. 198 khasra nos. 5/2(2-0), 6/1(1-0), 15/1(4-2), 16/1(3-0), 16/2(3-0) 17(8-0), 24/1 (4-0) total kittas situated at village nissing dist Karnal vide jamabandi 2007-08 read with mutation no. 11599, 11638, 11859, 11889, 11913, 11951, 11963, 12037 and sale deed no. 95/1 dated 23.04.2013 is in the name of Sushil Kumar and Rajinder Kumar
3. EM of residential house msg 522.41 sq yds. Bearing no. 30 Sector-8, tehsil and Dis. Karnal as per sale deed no. 6597 dated 06.11.2012 is in the name of Mr. Sachin Singla and Mr. Ankit Singla
4. Plot No. 160 and 161, TDI City Panipat is in the name of Mr. Sachin Singla
5. Plot No. 162 and 163, TDI City Panipat is in the name of Mr. Ankit Singla
6. Plot No. 157, 158 and 159, TDI City Panipat is in the name of Smt. Madhu Bala
7. Land situated at NH-1 Near MD Solvent, Malakpur, Gharaunda Dist Karnal (3k-7m being 67/200 share of 10k-0m comprised in Khewat No. 13, Khewat No. 17 rect no. 90, Killa no. 21(8-0) and 22(2-0)

PART C - PERSONAL/CORPORATE GUARANTEE

1. Sushil Kumar
2. Sachin Singla
3. Madhubala
4. Ankit Singla
5. Sushil Kumar (HUF)
6. RadheyShyam
7. Pawan Garg
8. Moon star Agro
9. Watchood Properties Pvt. Ltd.
10. Kritika Singla
11. Rajinder Kumar
12. Manoj Kumar